

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3807

ANSWERED ON:22.08.2005

CONSTRUCTION OF STRUCTURES

Bishnoi Shri Jaswant Singh; Dangawas Shri Bhanwar Singh; Rawat Prof. Rasa Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether water diversion scheme or any other water storage schemes have been formulated for catchment areas of Gandhi Sagar in Madhya Pradesh;
- (b) if so, whether any contract has been entered into with the Government of Rajasthan for utilization of water of Chambal river through Gandhi Sagar, Rana Pratap Sagar, Jawahar Sagar and Kota Barrage under the control of Chambal division;
- (c) if so, whether any State is free to undertake such work on its own catchment area without seeking permission of other State sharing the catchment area;
- (d) if so, whether the Union Government proposes to demolish such illegal structures constructed without the permission of Rajasthan and Madhya Pradesh Governments; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) The Government of Madhya Pradesh has reported that about 151 Water Harvesting structures have been constructed in the catchment area of Gandhi Sagar Project in Madhya Pradesh.

(b) & (c) As per the decision taken by the Chambal Control Board at its 102nd meeting held on 29.7.73, Madhya Pradesh- Rajasthan Inter-State (Irrigation & Power) Control Board came into existence and started functioning from 1.9.73.

The Board is in the over-all charge of the administration, maintenance, augmentation of common works of the Chambal Complex, namely, Gandhi Sagar Dam, Rana-Pratap Sagar Dam, Jawahar Sagar Dam, Kota Barrage, releases of water in the canals, right-main canal from head to Rajasthan Madhya Pradesh border, power houses located at Gandhi Sagar Dam, Rana-Pratap Sagar Dam, Jawahar Sagar Dam and Thermal Power Station at Satpura and also all the common sub-stations and common transmission lines under Chambal Satpura system. According to Madhya Pradesh, the structures constructed by it in the upstream of Gandhi-Sagar Project are within the permissible upstream yield allotted to Madhya Pradesh. According to Government of Rajasthan, the Government of Madhya Pradesh has constructed unauthorised Water Harvesting structures in the catchment area of Gandhi-Sagar Dam in violation of the agreed decision and requested in November, 2004 to the Government of Madhya Pradesh to demolish such structure as these affect the yield of Gandhi-Sagar Dam.

(d) No, Sir.

(e) Does not arise.